

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17875/2006

(From the judgement and orders dated 19/07/2006 in CRP Nos.151, 800 and 906 of 2004 of THE HIGH COURT OF ANDHRA PRADESH AT HYDERABAD)

SANGITHA SATYANARAYANA MURTHY
Petitioner(s)

VERSUS

MANGINA SUBBA LAKSHMI & ANR.

Respondent(s)

Date: 31/10/2006 This Petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Petitioner(s)

Mr. T.L.V. Iyer, Sr. Adv.

Mr. R.V. Kameswaran, Adv.

For Respondent(s)

Mr. Y. Rajagopala Rao, Adv.

Mr. V.N. Raghupathy, Adv.

UPON hearing counsel the Court made the following

O R D E R

Place the matter on the date notified.

[Alka Dudeja]

Court Master

[Khushi Ram]

Court Master